

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
Tirupati Fabricators Private Limited**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Tirupati Fabricators Private Limited
2.	Date of incorporation of corporate debtor	27 th October 1989
3.	Authority under which corporate debtor is incorporated / registered	RoC- Mumbai
4.	Corporate Identity No. of corporate debtor	U27300MH1989PTC054062
5.	Address of the registered office and principal office (if any) of corporate debtor	J-22, MIDC Area, Jalgaon-425003, Maharashtra, India,
6.	Insolvency commencement date in respect of corporate debtor	7th October, 2023 (Order Uploaded on NCLT website) <i>Order Pronounced on 6th October, 2023</i>
7.	Estimated date of closure of insolvency resolution process	04 th April, 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Indrajit Mukherjee IBBI/IPA-001/IP-P-01533/2018-2019/12450
9.	Address and e-mail of the interim resolution professional, as registered with the Board	B405, Siddhivinayak Twins, Plot No.9, Sector 17, Roadpali, Kalamboli, Navi Mumbai-410218 Email: indrajitmukherjee15@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	B405, Siddhivinayak Twins, Plot No.9, Sector 17, Roadpali, Kalamboli, Navi Mumbai-410218. Email: cirptirufab@gmail.com
11.	Last date for submission of claims	21 st October, 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es): Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Tirupati Fabricators Private Limited** on 6th October, 2023.

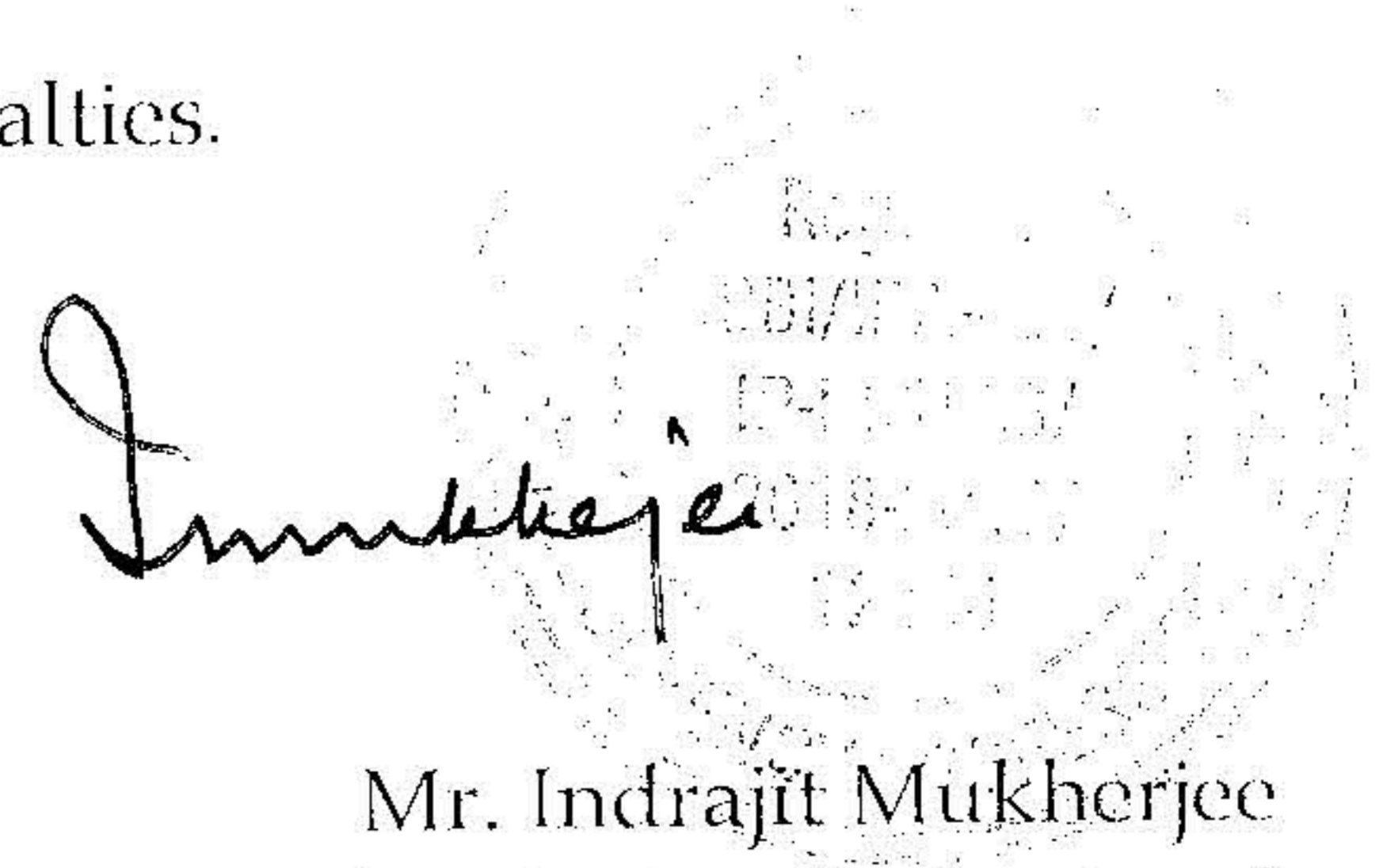


Indrajit Mukherjee

The creditors of **Tirupati Fabricators Private Limited**, are hereby called upon to submit their claims with proof on or before 21st October, 2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Mr. Indrajit Mukherjee
Interim Resolution Professional
Tirupati Fabricators Private Limited (In CIRP)
Reg. No IBBI/IPA-001/IP-P-01533/2018-2019/12450

Date: 10th October, 2023

Place: Mumbai